

**Annexure-5**

**Name of the corporate debtor: INLAND FACILITIES MANAGEMENT PRIVATE LIMITED; Date of commencement of liquidation: 13<sup>th</sup> July 2018;**

**List of stakeholders as on: 26<sup>th</sup> September 2018**

**List of operational creditors (Government Dues)**

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted						
1	Employee's Provident Funds Organisation			09.08.2018	10,76,76,214	10,76,76,214	Statutory Dues		NA	55.49%						
2	Employees State Insurance Corporation			08.08.2018	1,30,84,314	1,30,84,314	Statutory Dues		NA	6.74%						
3	Directorate General of Goods and Service Tax Intelligence			12.08.2018	7,33,02,969	7,33,02,969	Statutory Dues		NA	37.77%						
<b>Total</b>					<b>19,40,63,497</b>	<b>19,40,63,497</b>				100%						